

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

OA./20/989/2013  
Dated: 05/10/2018

BETWEEN:

R.R. Sreeramulu,  
S/o. Late R. Raghavaiah,  
Aged about 70 years,  
Occ: Ex. Senior Goods Clerk /MRK,  
Guntakal Division, SC Railway,  
Secunderabad,  
R/o. Bommanahal- 515 871.  
Kanekal Taluk, Anantpur District.  
Andhra Pradesh.

..... Applicant

AND

1. Union of India rep. by its  
Chairman, Railway Board,  
Rail Bhavan,  
Ministry of Railways, Railway Board,  
New Delhi.
2. Chief Personnel Officer,  
South Central Railway, Rail Nilayam,  
Secunderabad.

..... Respondents

Counsel for the Applicant : Mr. K. Sudhakar Reddy, Advocate  
Counsel for the Respondents : Mrs. Vijaya Sagi, SC for Rlys.

**CORAM**

Hon'ble Mr. B.V. Sudhakar, Admin. Member  
Hon'ble Mr. Swarup Kumar Mishra, Judicial Member

**ORAL ORDER**  
{Per Hon'ble Mr. B.V. Sudhakar, Admin. Member}

Both side counsel present.

2. Learned counsel for the applicant informed that the applicant has passed away. Hence, the OA is not pressed. Accordingly, the OA is dismissed. No costs.

(SWARUP KUMAR MISHRA)  
JUDL MEMBER

(B.V. SUDHAKAR)  
ADMN. MEMBER

Dated the 05<sup>th</sup> October, 2018  
(Dictated in the Open Court)

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